

**DIVISION BENCH**

**ITEM NO.121**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA NO.303/2024 IN CP (IB) No.80/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 5<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S GANNON DUNKERLEY &amp; CO. LTD. V/S KAPASI INFRACON LLP</b>
<b>UNDER SECTION</b>	<b>9 IBC (CIRP WITHDRAWN)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 24<sup>th</sup> July, 2024.

**-Sd-  
(Court Officer)**

**5<sup>th</sup> July, 2024**

*Pushpendra Kumar  
(Private Secretary)*